

**Central Administrative Tribunal
Principal Bench**

OA No.1879/2018

New Delhi, this the 11th day of May, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Surender Pal Singh, Age 56 years, Group 'C',
S/o Shri Bahori Singh,
Loco Pilot (Shunter)-Electrical
Northern Railway,
Under TKD.
R/oH.R.204, Gali No.8,
Pul Prahlad Pur, New Delhi-10044.

...Applicant

(By Advocate : Ms. Meenu Mainee)

Versus

1. General Manager,
North Railway,
Baroda House, New Delhi.
2. Divisional Railway Manager,
North Railway
State Entry Road, New Delhi.
3. Sr. Crew Controller,
Northern Railway,
TKD Tuglakabad, New Delhi-44.

...Respondents

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

Heard the learned counsel for applicant.

2. It is submitted that the applicant is working as Loco Pilot (Shunter). He was promoted as Loco Pilot (Goods) vide the impugned Annexure-A/1 dated 08.05.2018. Since, the

applicant, in view of his family conditions, was not interested to accept the promotion, he made a representation vide Annexure-A/2 dated 09.05.2018, seeking to cancel his promotion. However, the respondents have not passed any orders thereon till date, but insisting the applicant to accept the promotion and to join at the place of posting.

3. In the circumstances, the OA is disposed of without going into the merits of the case by directing the respondents to consider Annexure-A/2 representation dated 09.05.2018 of the applicant by passing an appropriate speaking and reasoned order thereon, in accordance with law and rules, within two weeks from the date of receipt of a certified copy of this order. Till then respondents shall maintain the status quo, qua the applicant.

4. Order **Dasti**.

(**Nita Chowdhury**)
Member (A)

(**V. Ajay Kumar**)
Member(J)

/rk/